## प्रश्नोतर से संबंधित परिशिष्टट परिशिष्ट 'सत्ताईस' प्रश्न सं. [ क. 6115 ]

अतारांकित प्रश्न क्रमांक 6115 डॉ. कैलाश जाटव

विषय :— जबलपुर से शहपुरा सडक मरम्मतीकरण के सबंध में।	रिमार्क	4	I
	पंच वर्क हेतु कब–कब टेंडर जारी किये गये, टेंडर की दिनांक	ဇ	पंच वर्क हेतु अलग से टेंडर जारी नही किया गया है। जबलपुर संभाग हेतु नियत जोनल ठेकंदार को कार्यादेश जारी किया गया है। प्रशासकीय स्वीकृति — राशि रू. 75.91 लाख (मुख्य अभियंता (संधारण) एमपीअरडीसी, भोपाल द्वारा पत्र कं. 14368 दिनांक 02.12.2016) कार्यादेश — इस कार्यालय के पत्र कं. 3348 दिनांक 03.12.2016
	मार्ग का नाम	2	जबलपुर—भोपाल (राष्ट्रीय राजमार्ग कं. 12 ) पैकेज—1
	. <del>18</del> .	-	-



## CIN No.: U45203MP2004SGC016758 MADHYA PRADESH ROAD DEVELOPMENT CORPORATION LTD. (Govt. of M.P. Undertaking)

45 - A, Arera Hills, Bhopal - 462 011, Madhya Pradesh Tel.: (O) 0755-2765205, 2527202 - 299 (PRL Line) Fax: +91-755-2572643

Website: www.mprdc.nic.in

No...../MPRDC /Maint/NHDP-III-JBL-BPL/2016

Bhopal, date: 2/12/2016

Divisional Manager MPRDC, Jabalpur

Sub:- Approval for repair and maintenance of existing road of Jabalpur-Hiran river road section of NH-12 (Package-I).

Your letter no.3272/DM-JBP/NH-12-pkg-1/Contractor/2016 Jabalpur, dated 26.11.2016

The Administrative approval with permission to issue work order for the following work is here by granted based on the estimates submitted by you as below:-

S. No	Name of Road	Length (Km)	Estimated Cost (Rs. Lacs)	Remark
1	Repair and maintenance of existing road of Jabalpur-Hiran river road section of NH-12 ( Package-I)		75.91 Lacs	

The work shall be carried out to the extent of quantity of items and amount of administrative approval shown above. Approval for variations of quantities and change in item should be obtained from competent authority before execution of work.

Technical sanction to the estimate shall be obtained before execution of the work.

Chief Engineer (Maint) MPRDC Bhopal

Bhopal, date:

/12/2016

Endt. No...../MPRDC /Maint/NHDP-III-JBL-BPL/2016 Copy to:-

- I. EA to Managing Director, MPRDC Bhopal.
- 2. General Manager (F) MPRDC Bhopal.
- 3. General Manager, MPRDC Jabalpur.

Chief Engineer (Maint) MPRDC Bhopal

## WORK ORDER UNDER ZONAL CONTRACT

परिशिष्ट-2

Work order no......3348....... Dated ........... 03.12.2016

Contract agreement no.245/2016 Dated 14.10.2016

Name of work: Repair and maintenance of existing road of Jabalpur – Hiran River Road section of NH-12 (package-I), Length 56.40 Km.

The Contractor M/s A.K Sharma, Jabalpur is hereby ordered to carry out the following works at 10.22% below the schedule of Rates for Road & Bridge works issued by Engineer-in-Chief. MP PWD w.e.f. 06.06.2016 amended till date of issue of NIT & Addendum issued by MPRDC vide Endt. NO. 8825 Dated 02.09.2016 (available on the website of MPRDC: <a href="www.mprdc.nic.in">www.mprdc.nic.in</a>)

Approximate value of work 75.91 Lacs

Balance Amount under contract Rs. 196.96 Lacs -75.91 Lacs = 121.05 Lacs

Sr. No.	SOR Item no.	Description of item	Unit	*Approximate Quantity	Remark
1	2	3	4	5	6
	,		CM (Maint.) MPRDC, Bhopal letter no 14368 Dt 02.12.2016		
Amount	at SOR				
Amount	(% above/below !	SOR)			

- The works herein mentioned are required to be started on or before 03.12.2016 and to be completed on or before 02.02.2017
- The quantities provided herein are approximate and may subject to variation as specified under special Conditions of Contract.
- The said work shall be maintained by the contractor during execution and also till 12 months from date
  of completion of this piece work order.

Date

Contractors acknowledgment

I/we agree to start and complete the works herein set forth on or before the date specified for this work order, under contract agreement in conformity with the drawings annexed and in accordance with the General and Special Conditions of Contract and MORTH specification.

I/We agree that the quantities provided herein are approximate and may subject to variation as specified under special Conditions of Contract.

I/We also agree to maintain such works during execution and also a for the period specified above from the date of completion.

Date .....

CONTRACTOR